## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **08.10.2025** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE)**10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 488/2025 For Urgent listing IA No. 1386/2025 For Condone Delay IA No. 1387/2025 For Direction IA No. 1388/2025 To dispense with IA No. 1389/2025	Regional Provident Fund Commissioner-II, EPFO Vs Furnace Fabrica (India) Ltd, Rep by RP & Anr.	Mr. R Vishnu	
2.	Comp App (AT) (CH) (Ins) No. 489/2025 For Condone Delay IA No. 1390/2025	Amier Hamsa Ali Abbas Rawther Vs State Bank of India	Ms. Jayanthi K Shah	
3.	Comp App (AT) (CH) (Ins) No. 493/2025	Ravindra Beleyur Erstwhile RP of Yashomathi Hospitals Pvt Ltd Vs Vishnu Daya & Co LLP Chartered Accountants	Mr. T Ravichandran	
4.	Comp App (AT) (CH) (Ins) No. 442/2025	Shanti GD Ispat and Power Pvt Ltd Vs Charudutt Marathe & 4 Ors	Mr. Shreyas Jayasimha	

### For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
5.	Comp App (AT) (CH)	Jain Irrigation Systems	Mr. BSV Prakash	Mr. B Dhanaraj- R1
	(Ins) No. 335/2024	Ltd	Kumar	Mr. TK Bhaskar- R2
		Vs		
		Ramakrishnan		
		Sadasivan, Liquidator		
		of Thiru Arooran		
		Sugars Ltd. & Anr.		

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6.	IA No. 1210/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Satheesh Babu VK Vs Dileep KP, RP <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Reetha D
7.	IA No. 1214/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Saleesh K Satheesh Vs Dileep KP, RP <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Reetha D
8.	IA No. 1215/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Rajesh KS Vs Dileep KP, RP <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Reetha D
9.	IA No. 1226/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No. 1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Reetha D
10.	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Satheesh Babu VK Vs State Bank of India WITH	Mr. Pawan Jhabakh	Mr. Pranava Charan
11.	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Saleesh K Satheesh Vs State Bank of India	Mr. Pawan Jhabakh	Mr. Pranava Charan
12.	Comp App (AT) (CH) (Ins) No. 210/2024 For Stay IA No. 67/2025	DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt Ltd Vs Maligi Madhusudhan Reddy & 2 Ors	Mr. Yogesh Jagia	Ms. Kopal Sharraf R2
13.	Comp App (AT) (CH) (Ins) No. 314/2025 For Stay IA No. 939/2025 For Condone Delay IA No. 940/2025	Akhil Ahmed Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & 4 Ors	Ms. R Moneshaa	Mr. S Namasivayam R5

14.	Comp App (AT) (CH)	Orissa Concrete	Mr. Saswat Kumar	
	(Ins) No. 445/2024	Industries, through its	Acharya	
		Proprietor GL Halan		
		Vs		
		Gowthami Infratech Pvt		
		Ltd		

# For Admission (After Notice) (Requests for adjournment in Item Nos. 15-16 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani – R1 Khaitan Legal Associates-R2 & R3
16.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No. 588/2024 For Stay IA No. 589, 974, 1047/2024 To Vacate Stay IA No. 436/2025 To Adv. Hg. IA No. 1227/2025	Abhijit Bhattacharjee, Suspended Director of the Corporate Debtor Lumiford Pvt Ltd Vs COSR Ventures & Anr	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Mr. Amir Bavani- R2
17.	Comp App (AT) (CH) No. 51/2021	P Obul Reddy & 4 Ors Vs Rayen Steels Pvt Ltd & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1 Mr. NP Vijaykumar R2- R4 R8 R11-R18 Mr. Chandramouli Prabhakar- R6 R7 R9
18.	Comp App (AT) (CH) (Ins) No. 68/2023 To Dispense with IA No. 249/2023	Kamal Babbar Vs KN Rajkumar Suspended Director of Corporate Debtor & 10 Ors	Ms. Rubina Q	Mr. CV Shailandhran R3 - R6 Mr. Sandeep Kumar Ambalavanan R9 R11
19.	Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023	Sajan K Thomas & 3 Ors. Vs Falcon Agencies Pvt. Ltd. & 4 Ors.	Mr. Hari Kumar G Nair	Mr. TK Bhaskar R1- R5
20.	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd	Mr. TK Bhaskar	
21.	Comp App (AT) (CH) No. 01/2024	Emgee Infrastructure Holdings (India) Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd & 6 Ors	Mr. TK Bhaskar	

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22.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt Ltd in Consortium with Globe Ecologistics Pvt Ltd Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors WITH	Mr. Abhishek Jenasenan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
23.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors	Mr. SK Harinarayanan	Mr.T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
24.	Comp App (AT) (CH) No. 62/2024 For Stay IA No. 880/2024	Beena Thomas Vs Mohamed Biju & 2 Ors	Mr. Pranava Charan	Mr. Mohan Pulickkal R1- R3
25.	Comp App (AT) (CH) (Ins) No. 130/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & Anr. WITH	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2
26.	Comp App (AT) (CH) (Ins) No. 132/2024 For Stay IA No. 357/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & 2 Ors	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2 Mr. Vipul Jai- R3
27.	Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhrigu Infra Pvt Ltd & 8 Ors	Dr. Uma Shanker Gollapudi	Mr. Abhishek Jenasenan- R2-R5
28.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Rohan Aloor- R2
29.	Comp App (AT) (CH) (Ins) No. 452/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Rep by RP, Birendra Kumar Agarwal& 3 Ors	Mr. TK Bhaskar	Mr. VVSN Raju- R1 Mr. Aishwary Vikram R4
30.	Comp App (AT) (CH) (Ins) No. 15/2025 To dispense with IA No. 74/2025 For Stay IA No. 76/2025	Jigsaw Solutions Vs CA S Kannan Liquidator of Inasra Technologies Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. V Manivannan

31.	Comp App (AT) (CH) No.	Geometrix Laser	Mr. Amir Bavani	Ms. Kopal Sharraf R1
31.	53/2025 For Exemption IA No. 597/2025 For Stay IA No. 598/2025 For Urgent listing IA No. 599/2025	Solutions Pvt Ltd Vs Dr. BVS Lakshmi & 2 Ors	mi. min Davaili	ms. Ropal Sharrat Ki
32.	Comp App (AT) (CH) (Ins) No. 62/2025	Mutiara Energy Holdings Vs State Bank of India & 18 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran R15 Mr. P Giridharan R17 R18
33.	Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025	Precious Energy Holdings Vs State Bank of India & 18 Ors	Mr. Vishnu Mohan	Mr. Edward James- R1 Mr. P Giridharan- R17 R18
34.	Comp App (AT) (CH) No.74/2025 For Stay IA No. 751/2025 For Direction IA No. 1398/2025	Union Of India Through SFIO Vs Satyam Computer Services Ltd & 12 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. Chidambara Sastry Sarva R6 R7
35.	Comp App (AT) (CH) No. 75/2025 For Stay IA No. 752/2025	Union of India Through SFIO Vs Maytas Properties Ltd & 6 Ors.	Mr. Avinash Krishnan Ravi	
36.	Comp App (AT) (CH) (Ins) No. 70/2025 For Direction IA No. 224/2025	Umesh Jhetwani Vs State Bank of India & Anr. <b>WITH</b>	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
37.	Comp App (AT) (CH) (Ins) No. 71/2025 For Stay IA No. 225/2025	Umesh Jhetwani Vs Vamsi Khambammettu, Liquidator of Meena Jewellers Exclusive Pvt Ltd & 5 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
38.	Comp App (AT) (CH) (Ins) No. 74/2025 For Direction IA No. 232/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. <b>WITH</b>	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
39.	Comp App (AT) (CH) (Ins) No. 82/2025 For Additional docs. IA No. 238/2025	State Bank of India Vs Umesh Purshoram Jethwani & Anr	Mr. VVSN Raju	Mr. Y Suryanarayana R1
40.	Comp App (AT) (CH) No. 80/2025 For Stay IA No. 783/2025	Union of India Vs Maytas Infra Ltd & 12 Ors.	Mr. Avinash Krishnan Rav	
41.	Comp App AT) (CH) (Ins) No. 242/2025 For Stay IA No. 680/2025 For Urgent Listing IA No. 681/2025	State Bank of India & 2 Ors Vs S Palaniappan Erstwhile Liquidator of Nathella Sampath Jewelry Pvt Ltd	Mr. Edward James	Mr. R Vidhya Shankar

42.	Comp App (AT) (CH) (Ins) No. 315/2025 For Direction IA No. 941/2025	Akhil Ahmed & Anr. Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & Anr.	Ms. R Moneshaa	
43.	Comp App (AT) (CH) (Ins) No. 409/2025	Canara Bank Vs Prateek Apparels Pvt Ltd	Mr. ML Ganesh	
44.	Comp App (AT) (CH) (Ins) No. 424/2025 For Stay IA No. 1207/2025	Kokku Prabhu Venkata Anjani Kumar Suspended Director, Ramakrishna Township & Projects Pvt Ltd Vs SREI Equipment Finance Ltd & Anr	Mr. P Elayarajkumar	Mr. VVSN Raju For Caveator

# For Hearing

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
45.	TA (AT) No. 267/2021 (Comp App (AT) No. 41/2020)	M. Gopal Vs Ganga Reddy & 2 Ors	Mr. MVV Ramana	
46.	TA (AT) No. 223/2021 (Comp App (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt Ltd Vs Rockline Entertainment Pvt Ltd	Ms. Geethika MA	Dr. Vandana PL
47.	TA (AT) No. 44/2021 (Comp App (AT) (Ins) No. 328/2020)	Vinod Kothari Vs Prudent ARC Ltd & Anr	Mr. Kartik Malhotra	R & A Legal-R1 Mr.AG Sathyanarayana R2
48.	Comp App (AT) (CH) (Ins) No. 13/2022 For Exemption IA No. 28/2022	Yogesh Sethi Vs Aambis Food Products Pvt Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
49.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T Durga Prasad, PCS
50.	Comp App (AT) (CH) No. 113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Pvt Ltd & 4 Ors	Mr. R Subramaniam Raja	Mr. Saji P John R1 R2 Mr. Anant Merathia R4 Mr. S Aravindhan R5
51.	Comp App (AT) (CH) (Ins) No. 283/2022	State Bank of India Rep by Asst. General Manager, SAMB, Chennai Vs Nathella Sampath Chetty & Co	Mr.K Chandrasekaran	Mr. Raghuram Cadambi

52.	Comp App (AT) (CH) (Ins) No. 318/2022 For Stay IA No. 673/2022 For Exemption IA No. 674/2022	Chief Executive Officer Vs P. Sriram, Liquidator of Bharat Coal Chemicals Ltd.	Mr. Saai Sudharsan	Mr.S Sathiyanarayanan
53.	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania, Liquidator	Mr. Rohit Jain	Mr. Pranay Agarwal
54.	Comp App (AT) (CH) No. 35/2024 For Stay IA No. 611/2024 For Urgent Hearing IA No. 1312/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt Ltd & 3 Ors.	Mr. V Ravi Kumar	Mr. Y Suryanarayana R1-R4
55.	Comp App (AT) (CH) (Ins) No. 31/2025	Poorna Chandra Vs Surabhi Chits Ltd.	Mrs. Lakshmi Menon	Mr. Akshay V Jain

### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <a href="mailto:vcnclatchennai5@gmail.com">vcnclatchennai5@gmail.com</a>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in